

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 89(ND)/2009
RT No.67/2016**

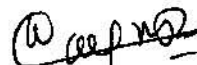
Sh. Ravinder Kumar Magoo ...Petitioner

Versus.

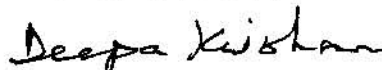
M/s AMA Enterprises Pvt. Ltd. & Ors. ...Respondents

Present: Mr. P K Sachdeva, Advocate for petitioner.
Mr. N P S Chawla, Advocate for respondents

The matter pending before us is Misc. Application Nos.133 of 2015 and 144 of 2015 filed by respondents and the petitioner, respectively, whereas it has been registered as Company Petition received by transfer from the Company Law Board. Office is directed to cancel the RT No.67 of 2016 from the relevant register and now the matter be registered as Misc. Application Nos. 133 of 2015 and 144 of 2015 in CP No.89(ND)/2009. Learned counsel for the parties seek time for arguments and also to explore possibility for settlement between the parties. List on 23.01.2017 for arguments.



(Justice R.P. Nagrath)
Member (Judicial)



(Deepa Krishan)
Member (Technical)

December 23, 2016

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